

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 110A
(IB)-394/ND/2019**

Under Section: 9 of IBC Code, 2016.

In the matter of:

Fine Group Corporation Ltd.

.....Applicant

Vs.

Lemon Electronics Ltd.

.....Respondent

Order delivered on 27.02.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Kumar Tripathi

For the Respondent :

ORDER

Learned counsel for the applicant states that service affidavit has been filed yesterday but the same has not come to the Court File. Learned counsel for the applicant makes a statement that the Corporate Debtor has responded by their e-mail to take appropriate steps. Counsel seeks and is permitted to place on record the additional documents in support of application. For further consideration on 29.03.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh